

2015.

The



2015

Kolkata

Gazette

सत्यमेव जयते

Extraordinary
Published by Authority

CAITRA 3]

TUESDAY, MARCH 24, 2015

[SAKA 1937

PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 433-L.—24th March, 2015.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act I of 2015

**THE WEST BENGAL APPROPRIATION
ACT, 2015.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Kolkata Gazette*,
Extraordinary, of the 24th March, 2015.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2015.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2015;

It is hereby enacted in the Sixty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation Act, 2015.

*The West Bengal Appropriation Act, 2015.**(Sections 2, 3.)*

Issue of Rs.
13,84,82,00,000
out of the
Consolidated
Fund of West
Bengal for the
year 2014-2015.

2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees thirteen thousand eighty-four crore eighty-two lakh and thirty thousand only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2015, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2015.

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

SCHEDULE.

[See sections 2 and 3.]

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
3	2013—Council of Ministers ..	8,00,01,000	..	8,00,01,000
	REVENUE ACCOUNT			
4	6435—Loans for Other Agricultural Programmes ..	10,00,00,000	..	10,00,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
6	2403—Animal Husbandry ..	5,58,00,000	..	5,58,00,000
	REVENUE ACCOUNT			
	B—Social Services			
	(e) Welfare of SC, ST and OBC's			
7	2225—Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	32,83,29,000	..	32,83,29,000
	(h) Others			
	2251—Secretariat—Social Services ..	61,08,000	..	61,08,000
	Total ..	33,44,37,000	..	33,44,37,000
	REVENUE ACCOUNT			
8	6425—Loans for Co-operation ..	1,60,00,000	..	1,60,00,000

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
9	2049—Interest Payment	1,50,00,000	1,50,00,000	1,50,00,000
	6003—Internal Debt of the State Government	3,92,80,000	3,92,80,000	3,92,80,000
	6407—Loans for Plantations	1,46,50,000	1,46,50,000	1,46,50,000
	6551—Loans for Hill Areas	3,43,00,000	3,43,00,000	3,43,00,000
	6885—Other Loans to Industries and Minerals	117,08,00,000	117,08,00,000	117,08,00,000
	Total	121,97,50,000	5,42,80,000	127,40,30,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
11	2851—Village and Small Industries	34,31,31,000	34,31,31,000	34,31,31,000
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
	4851—Capital Outlay on Village and Small Industries	39,38,71,000	39,38,71,000	39,38,71,000
	6003—Internal Debt of the State Government	5,00,000	5,00,000	5,00,000
	Total	73,70,02,000	5,00,000	73,75,02,000
	REVENUE ACCOUNT			
	B—Capital Account of Social Services			
	(g) Social Welfare and Nutrition			
12	4235—Capital Outlay on Social Security and Welfare	50,00,000	50,00,000	50,00,000
	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programme			
	4575—Capital Outlay on Other Special Areas	4,39,00,000	4,39,00,000	4,39,00,000
	Programme. Total	4,89,00,000	4,89,00,000	4,89,00,000

The West Bengal Appropriation Act, 2015.
(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
13	2202—General Education ..	53,73,62,000	..	53,73,62,000
	2203—Technical Education ..	3,42,00,000	..	3,42,00,000
	2204—Sports and Youth Services ..	63,70,000	..	63,70,000
	B—Capital Accounts of Social Services			
	(a) Education, Sports, Art and Culture			
	4202—Capital Outlay on Education, Sports, Art and .. Culture.	10,25,00,000	..	10,25,00,000
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5054—Capital Outlay on Roads and Bridges ..	1,30,00,000	..	1,30,00,000
	Total ..	69,34,32,000	..	69,34,32,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
14	2202—General Education ..	12,22,00,000	..	12,22,00,000
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services			
17	2039—State Excise ..	9,40,93,000	..	9,40,93,000
	REVENUE ACCOUNT			
	(c) Interest Payment and Servicing of Debt			
18	2049—Interest Payments	902,48,19,000	902,48,19,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare	21,12,000	21,12,000

The West Bengal Appropriation Act, 2015.
(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
18	4059—Capital Outlay on Public Works ..	12,60,00,000	..	12,60,00,000
	C—Capital Account of Economic Services			
	(j) Capital Account of General Economic Services			
	5465—Investments in General Financial and Trading Institutions. ..	5,00,00,000	..	5,00,00,000
	6003—Internal Debt of the State Government	3478,42,81,000	3478,42,81,000
	6004—Loans and Advances from the Central Government	11,37,69,000	11,37,69,000
	Total ..	17,60,00,000	4392,49,81,000	4410,09,81,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
19	2070—Other administrative Services	1,90,000	1,90,000
	6003—Internal Debt of the State Government	20,00,000	20,00,000
	Total	21,90,000	21,90,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
20	2401—Crop Husbandry ..	11,70,84,000	..	11,70,84,000
	2405—Fisheries ..	35,25,000	30,000	35,55,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4401—Capital Outlay on Crop Husbandry	2,87,000	2,87,000
	Total ..	12,06,09,000	3,17,000	12,09,26,000

The West Bengal Appropriation Act, 2015.
(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
21	4408—Capital Outlay of Food, Storage and Warehousing. . .	21,58,57,000	44,29,000	22,02,86,000
	REVENUE ACCOUNT			
	B—Social Services			
	(b) Health and Family Welfare			
24	2210—Medical and Public Health . .	828,83,43,000	1,50,000	828,84,93,000
	6210—Loans for Medical and Public Health . .	2,80,00,000	..	2,80,00,000
	Total . .	831,63,43,000	1,50,000	831,64,93,000
	REVENUE ACCOUNT			
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
25	4059—Capital Outlay on Public Works . .	94,10,00,000	..	94,10,00,000
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5054—Capital Outlay on Roads and Bridges . .	277,36,94,000	22,23,000	277,59,17,000
	7075—Loans for Other Transport Services . .	20,18,00,000	..	20,18,00,000
	Total . .	391,64,94,000	22,23,000	391,87,17,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programmes			
26	2551—Hill Areas . .	240,12,80,000	..	240,12,80,000
	(j) General Economic Services			
	3451—Secretariat—Economic Services . .	2,90,000	..	2,90,000
	Total . .	240,15,70,000	..	240,15,70,000

The West Bengal Appropriation Act, 2015.
(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
27	2015—Elections ..	79,23,71,000	..	79,23,71,000
	(d) Administrative Services			
	2055—Police ..	116,82,13,000	..	116,82,13,000
	2070—Other Administrative Services ..	48,24,000	..	48,24,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	1,31,73,000	..	1,31,73,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works	2,98,000	2,98,000
	Total ..	197,85,81,000	2,98,000	197,88,79,000
	REVENUE ACCOUNT			
29	6860—Loans for Consumer Industries ..	25,00,000	..	25,00,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
30	2202—General Education ..	2,23,000	..	2,23,000
	2205—Art and Culture ..	12,26,49,000	..	12,26,49,000
	(d) Information and Broadcasting			
	2220—Information and Publicity ..	23,03,95,000	..	23,03,95,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	1,07,95,000	..	1,07,95,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
30	4059—Capital Outlay on Public Works ..	4,00,00,000	..	4,00,00,000
	B—Capital Account of Social Services			
	(d) Information and Broadcasting			
	4220—Capital Outlay on Information and Publicity ..	28,29,46,000	..	28,29,46,000
	Total ..	68.70,08,000	..	68.70,08,000
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
32	2049—Interest Payments	61,19,000	61,19,000
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2711—Flood Control	1,06,000	1,06,000
	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
	4700—Capital Outlay on Major Irrigation ..	57,59,57,000	..	57,59,57,000
	4701—Capital Outlay on Major and Medium Irrigation. ..	3,00,00,000	84,000	3,00,84,000
	4711—Capital Outlay on Flood Control Projects ..	170,84,16,000	60,34,000	171,44,50,000
	6004—Loans and advances from the central Government.	32,82,000	32,82,000
	Total ..	231,43,73,000	1,56,25,000	232,99,98,000
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
34	2014—Administration of Justice ..	72,08,29,000	..	72,08,29,000
	(d) Administrative Services			
	2052—Secretariat—General Services ..	2,60,88,000	..	2,60,88,000
	B—Social Services			
	(c) Water Supply, sanitation, Housing and Urban Development			

The West Bengal Appropriation Act, 2015.
(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
34	2216—Housing ..	50,00,000	..	50,00,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	43,52,000	..	43,52,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works ..	7,95,79,000	..	7,95,79,000
	Total ..	83,58,48,000	..	83,58,48,000
	REVENUE ACCOUNT			
	B—Social Services			
	(f) Labour and Labour Welfare			
35	2230—Labour and Employment ..	32,05,75,000	..	32,05,75,000
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments	1,50,00,000	1,50,00,000
	C—Economics Service			
	(a) Agriculture and Allied Activities			
36	2401—Crop Husbandry ..	1,67,37,000	..	1,67,37,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works ..	22,00,00,000	..	22,00,00,000
	Total ..	23,67,37,000	1,50,00,000	25,17,37,000

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
37	2052—Secretariat—General Services ..	1,19,78,000	..	1,19,78,000
	REVENUE ACCOUNT			
	2052—Secretariat—General Services ..	4,86,000	..	4,86,000
	B—Social Services			
	(a) Education, Sports, Art and Culture			
38	2202—General Education ..	34,76,96,000	..	34,76,96,000
	(e) Welfare of SC, ST and OBC's			
	2225—Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	3,03,61,000	..	3,03,61,000
	Total ..	37,85,43,000	..	37,85,43,000
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments	1,05,86,000	1,05,86,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	612,08,55,000	..	612,08,55,000
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2401—Crop Husbandry ..	6,65,00,000	..	6,65,00,000
	(b) Rural Development			
40	2505—Rural Employment ..	3537,87,98,000	..	3537,87,98,000
	2515—Other Rural Development Programmes ..	108,50,00,000	..	108,50,00,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4401—Capital Outlay on Crop Husbandry ..	3,21,00,000	..	3,21,00,000
	(b) Capital Account of Rural Development			
	4515—Capital Outlay on Other Rural Development .. Programmes.	49,50,00,000	..	49,50,00,000
	Total ..	4317,82,53,000	1,05,86,000	4318,88,39,000

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
41	2070—Other Administrative Services ..	4,35,79,000	..	4,35,79,000
	REVENUE ACCOUNT			
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments ..	3,00,000	..	3,00,000
	(d) Administrative Services			
42	2070—Other Administrative Services ..	2,00,000	..	2,00,000
	6004—Loans and Advances from the Central Government.	31,000	31,000
	Total ..	5,00,000	31,000	5,31,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Energy			
	2801—Power ..	99,05,00,000	..	99,05,00,000
	C—Capital Account of Economic Services			
	(e) Capital Account of Energy			
43	4801—Capital Outlay on Power Projects ..	500,00,00,000	..	500,00,00,000
	Total ..	599,05,00,000	..	599,05,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
	2852—Industries ..	1,36,38,000	..	1,36,38,000
	(j) General Economic Services			
	3451—Secretariat—Economic Services ..	16,35,000	..	16,35,000
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
44	4857—Capital Outlay on Chemical and Pharmaceutical Industries. ..	19,25,00,000	..	19,25,00,000
	Total ..	20,77,73,000	..	20,77,73,000

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
45	2215—Water Supply and Sanitation ..	379,85,87,000	1,10,000	379,86,97,000
	6004—Loans and Advances from the Central Government.	37,20,000	37,20,000
	Total ..	379,85,87,000	38,30,000	380,24,17,000
	REVENUE ACCOUNT			
	B—Capital account of Social Services			
	(g) Social Welfare and Nutrition			
46	4235—Capital Outlay on Social Security and Welfare	39,74,91,000	39,74,91,000
	REVENUE ACCOUNT			
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
47	4059—Capital Outlay on Public Works ..	7,93,00,000	..	7,93,00,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
49	2204—Sports and Youth Services ..	4,79,21,000	..	4,79,21,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programmes			
50	2575—Other Special Areas Programmes ..	63,94,000	..	63,94,000

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(f) Labour and Labour Welfare			
51	2230—Labour and Employment ..	59,61,23,000	..	59,61,23,000
	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
	4202—Capital Outlay on Education, Sports, Art and Culture.	18,85,18,000	..	18,85,18,000
	Total ..	78,46,41,000	..	78,46,41,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
	2070—Other Administrative Services ..	6,98,12,000	..	6,98,12,000
	B—Social Services			
	(h) Others			
	2251—Secretariat—Social Services ..	1,31,94,000	..	1,31,94,000
	C—Economic Services			
	(g) Transport			
53	3055—Road Transport ..	12,62,18,000	..	12,62,18,000
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5075—Capital Outlay on Other Transport Services ..	2,73,50,000	..	2,73,50,000
	7056—Loans for Inland Water Transport ..	18,09,00,000	..	18,09,00,000
	Total ..	41,74,74,000	..	41,74,74,000

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
54	2217—Urban Development ..	10,87,000	..	10,87,000
	D—Grants-in-aid and Contributions			
	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. ..	2,25,00,000	..	2,25,00,000
	B—Capital account of Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	4217—Capital Outlay on Urban Development ..	31,75,00,000	..	31,75,00,000
	Total ..	34,10,87,000	..	34,10,87,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
55	2402—Soil and Water Conservation	1,10,00,000	..	1,10,00,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4401—Capital Outlay on Crop Husbandry ..	34,00,00,000	..	34,00,00,000
	(d) Capital Account of Irrigation and Flood Control			
	4702—Capital Outlay on Minor Irrigation ..	135,99,51,000	..	135,99,51,000
	Total ..	171,09,51,000	..	171,09,51,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
57	2052—Secretariat—General Services ..	13,25,000	..	13,25,000

*The West Bengal Appropriation Act, 2015.**(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
60	2070—Other Administrative Services ..	19,99,88,000	..	19,99,88,000
	REVENUE ACCOUNT			
61	2052—Secretariat—General Services ..	40,78,000	..	40,78,000
	REVENUE ACCOUNT			
	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programme			
62	4575—Capital Outlay on Other Special Areas .. Programme.	95,00,00,000	..	95,00,00,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
63	2401—Crop Husbandry ..	3,000	..	3,000
	(j) General Economic Services			
	3454—Census, Surveys and Statistics ..	1,54,00,000	..	1,54,00,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works ..	60,00,000	..	60,00,000
	Total ..	2,14,03,000	..	2,14,03,000
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
64	2235—Social Security and Welfare ..	15,56,00,000	..	15,56,00,000
	2236—Nutrition ..	123,90,24,000	..	123,90,24,000
	B—Capital Account of Social Services			
	4235—Capital Outlay on Social Security and Welfare ..	31,57,80,000	..	31,57,80,000
	Total ..	171,04,04,000	..	171,04,04,000
	REVENUE ACCOUNT			
	B—Social Services			
	(e) Welfare of SC, ST and OBC's			
65	2225—Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	150,75,10,000	..	150,75,10,000
	Grand Total ..	8641,62,99,000	4443,19,31,000	13084,82,30,000

By order of the Governor,
MALAY MARUT BANERJEE,
Secy. to the Govt. of West Bengal,
Law Department.